

(d) whether the food articles produced by the village industries are kept for sale on all the sale centres of the Khadi Commission; and

(e) if the answer to part (d) above be in negative what are the reasons therefor? j

[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI

वाणिज्य मंत्रालय में उपमंत्री श्री मुहम्मद शफी कुरेशी): (क) 1956-57 से 1966-67 तक की अवधि में (1) खाद्यान्न तथा दालों के साधित करने (2) घानी तेल (3) गुड़ तथा खंडसारी (4) ताड़ गुड़ (5) मधुमक्खी पालन के सम्बन्ध में खादी तथा ग्रामोद्योग आयोग द्वारा खर्च की गई धन-राशि संलग्न विवरण में दी गई है। (देखिये परिशिष्ट (LXIII अनुपत्र संख्या 6.)

(ख) ये उत्पादन 1959 ग्रामोद्योग डिपो, लगभग 4718 खादी भण्डारों, खादी ग्रामोद्योग भवनों तथा बहुत से सहकारी संस्थाओं, जिन पर अपने बिक्री केन्द्र हैं, द्वारा बेचे जाते हैं।

(ग) उत्पादन तथा बिक्री के लिये कार्यकारी पूंजी, कच्चा माल जमा करने तथा सुधरे उपकरण के लिये आयोग द्वारा ऋण के रूप में सहायता दी जाती है। इस के अतिरिक्त प्रशिक्षण, उन्नत उपकरणों की खरीद, कार्य करने के शौड, सुखाने के स्थान तथा गोदामों के लिये अनुदान दिया जाता है तथा ग्रामोद्योग सहकारी संस्थाओं के लिये प्रबन्धकीय सहायता विकास कार्यों जैसे उन्नत विधियों तथा उपकरणों सम्बन्धी प्रशिक्षण, विक्रय सम्बर्धन तथा उन्नत उपकरण पर गवेषणा के लिये भी अनुदान दिये जाते हैं।

(घ) जी हां, वशर्ते खादी आयोग उत्पादों की किस्म के बारे में सन्तुष्ट हो।

(ङ) प्रश्न नहीं उठता।

MOHD. SHAFI QURESHI. (a) The disbursement of funds by Khadi and Village Industries Commission during

+ [] English translation.

the period 1956-57 to 1966-67 in respect of (i) processing of cereals and pulses, (ii) ghani oil, (iii) gur and khandasari, (iv) palmgur and (v) beekeeping is given in the attached statement (See Appendix LXIII, Annexure No. 6).

(b) These products are sold through 1659 Gramdyog Depots, about 478 Khadi Bhandars, Khadi Gramodyog Bhawans and a large number of co operatives having sales centres.

(c) Assistance in the shape of Joans for working capital on production and sale, for stocking raw materials and for improved equipment is given by the Commission. In addition, grants are given for training, purchase of improved equipment, erection of work-sheds, drying yards and godowns *rd managerial assistance for Gramodyog cooperatives. Grants for development purposes such as training on improved methods and equipment, sales promotion and research on improved equipment are also given.

(d) Yes, provided the Khadi Commission is satisfied about the quality of the products.

(e) Does not arise-]

छूट के परिणाम स्वरूप खादी की बिक्री

199. श्रीमती बिद्यावती चतुर्वेदी : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) 2 अक्तुबर, 1967 से दी गई विशेष छूट के परिणामस्वरूप खादी ग्रामोद्योग भवन में खादी की कुल कितनी बिक्री हुई ;

(ख) इस समय भवन में खादी का कितना भण्डार है ; और

(ग) इसकी बिक्री के लिये क्या कदम उठाए जा रहे हैं ;?

t KHADI SALE AETER REBATE

199. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

(a) the total amount of sale of Khadi in the Khadi Gramodyog Bhawan as a result of special rebate announced from the 2nd October, 1967;

(b) the details of stocks of khadi lying in the Bhawan at present; and

(c) the steps being taken for its sale?]

वणिज्य मंत्रालय में उर मंत्री (श्री मोहम्मद शफी कुरेशी) : (क) अक्टूबर 1967 से आरम्भ होने वाली विशेष छूट अवधि में आयोग के अधिन विभिन्न भवनों में लगभग 33.50 लाख रु० की बिक्री होने की आशा है।

(ख) अद्यतन सूचनाओं के अनुसार विभिन्न भवनों में 31-3-1967 तक 1.43 करोड़ रु० का भण्डार था।

(ग) गांधी जयन्ती के अवसर पर दी गई विशेष बिक्री छूट के अतिरिक्त भवनों ने अपने क्रय तथा विक्रय को सन्तुलित करने के लिये उत्तरोत्तर कदम उठाये। इसके अतिरिक्त, विशेष बिक्री आन्दोलन किये जाते हैं और बिक्री पर विशेष छूट दी जाती है।

([THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The sales effected in the various Bhawans under the Commission, during the special rebate period from October 1967 is expected to be of the order of Rs- 33.50 lakhs.

(b) According to the latest reports, the stocks in various Bhawans as on 31st March 1967 amounted to Rs. 1.43 crores.

(c) In addition to special sales rebates during Gandhi Jayanti period, Bhawans have taken steps progressively to adjust their sales and purchases. Besides this, special sales drives are undertaken and special sales rebates are given.}

200. [Transferred to the 27th February, 1968.]

CUTTACK-PARADEEP RAILWAY LINE

201. SHRI BANKA BEHARY DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether tenders have been called for the earth work for the proposed Cuttack-Paradeep Railway line;

(b) if so, what is the estimated expenditure on the earth work; and

(c) whether the State Government have taken steps to acquire the land and hand it over to the Railways for the earth work?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Not yet.

(b) Earth work to be carried out in various reaches is being assessed and the quantity estimated and expenditure thereon will be known only when the assessment is completed.

(c) The Orissa State Government have been requested to hand over the land required for the first 96 Kms-of the line and they are taking necessary steps for land acquisition.

CAPACITY OF FREEZERS /[^]D BLOOD STORAGE REFRIGERATORS

202. SHRI M. M. SUR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the horse power and cubic capacity of the various types of freezers and blood storage refrigerators that are to be manufactured in India under American collaboration as per collaboration deals approved in the last quarter of the year, 1967;

(b) the amount of royalties payable to the American firm for such collaboration; and

(c) the part of the country in which the industry is likely to be located?